## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.02.2018 AT 10.30 AM

TRANSFER PETITION NO.			
COMPANY PETITION/APPLICATION NO.	CA No. 44/252//HDB/2018		
NAME OF THE COMPANY	Complete Support Solutions Pvt Ltd		
NAME OF THE PETITIONER(S)	Complete Support Solutions Pvt Ltd		
NAME OF THE RESPONDENT(S)	Registrar Companies of Hyderabad		
UNDER SECTION	Sec 252		

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Anil Mulcheyi	Advocate	98853/4234 -Con	<b>a</b>

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri P. Anil Mukherji, Ld. Counsel for the Applicant. Issue notice to RoC and RoC is directed to file his reply within two weeks. Post the case on 13.03.2018.

Member (T)

Member (J)

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